

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 11th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 310/2015	Tikaula Distillery Ltd. Vs. Krishan Kant Singh & Ors.	Mr. Anubhav Anand Aron, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	M.A. No. 656/2015 in Original Application No. 19/2014 (WZ)	Ratandeep Rangari Vs. State of Maharashtra & Ors.	Ms. Panchajanya Batra Singh, Adv. for Applicant in Misc. Application Mr. Ramesh Rathod, Adv. for R-1, 2 & 8 Mr. Kartik Shukla, Adv. for R-6 & 7
3.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for MPPCB
4.	M.A. No.673/2015 in Appeal No. 65/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. R-2, 5 & 6 Mr. Rahul Shrivastava, Adv. for R-4
5.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhya, Adv. for Applicant Mr. P. Batra Singh, Adv. for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Anil Grover, AAG(Hr.) for R-5 & 11 Mr. Shiv Mangal Sharma, AAG (Raj.) for R-6 Mr. Rajiv Bansal, Adv. for DDA Mr. Sanjay Kumar Pandey, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
6.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant Ms. Savitri Pandey, Ms. AzmaParveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Adv. for R-3 & R-4
7.	Original Application No. 245/2015 (M.A No. 615/2015)	M.R. Proofing Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Mr. Pradeep Misra, Mr. Daleep Kr. Dhyani and Mr. Suraj Singh, Advs. for R-1 Mr. Rajkumar, Adv. for R-2

FOR HEARING			
8.	Original Application No.11/2015.	Sh. Bansh Gopal 'Kalki Dham' Charitable Trust (Regd.) Vs. State of U.P. & Ors.	Mr. Sanjay Kr. Visen & T.N.Tripathi, Advs. for the Applicant Ms. Savitri Pandey, Adv. for R-1, 2,4,5,6. Mr. Pradeep Misra, Adv. & Mr. Daleep Dhayani, Adv. For R-3.
9.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
10.	Original Application No. 118/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv.for the Applicant Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rojul Shrivastav, Adv. for R-3
11.	Original Application No. 120/2015	Jagannath Mane Vs Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant. Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Akhilesh Kumar, Adv. for R-7
12.	Original Application No.116/2015 & M.A.No.327/2015 & M.A.No.589/2015.	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Rahul Choudhary, Advs. For the Applicant. Mr. Sanjay Dewan, Adv. For R-1 & 3. Mr. S.K Sharma, Adv. For R-5. Mr. Pankaj Kumar, S.I., P.S V.K South, for R-7.
13.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board.